## **COURT-II**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **Appeal No. 160 of 2016**

**Dated: 19th July, 2017** 

In the matter of:

M/s. Print Wizards ... Appellant(s)

Vs.

Tata Power Delhi Distribution Ltd. & Anr. ... Respondent(s)

## **ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 30.8.2017.

PPS/ Court Master

tpd